

including by Ministry of Power, Central Electricity Authority, Power Project Monitoring Panel and Advisory Group under the chairmanship of Minister of Power; and introduction of web-based monitoring system. In addition, periodical meetings are held with concerned Ministries i.e. Ministry of Coal, Ministry of Petroleum and Natural Gas and Ministry of Environment and Forests to sort-out the inter-ministerial issues with regard to availability of fuel and grant of environment and forest clearance to generation projects.

As a result of the aforesaid measures, against the Planning Commission's Mid Term Appraisal target of 62,374 MW for the 11th Plan, 25,805 MW of fresh capacity has been commissioned during the 11th Plan till 29.07.2010, which is higher than 21,180 MW achieved in the entire 10th Plan.

(d) Four Ultra Mega Power Projects (UMPPs), namely, Sasan in Madhya Pradesh; Mundra in Gujarat; Krishnapatnam in Andhra Pradesh; and Tilaiya in Jharkhand have already been awarded and transferred to the identified developers and are at different stages of implementation. Request for Qualification (RFQ) for UMPPs in Chhattisgarh and Orissa have also been issued.

Central Resource Pool for Development of NER

†207. SHRI KAPTAN SINGH SOLANKI: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that the Special Reserve Fund, i.e. Central Resource Pool for Development of North Eastern Region (NER), exists only on paper and Government has not allocated any money for the Fund;

(b) if so, the details thereof;

(c) whether it does not go against the fiscal transparency; and

(d) whether Government has made any policy in this regard?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE):
(a) and (b) The unutilized 10% ear-marked fund of 52 identified Ministries/Departments flow into the Central Resource Pool for the Development of North East Region, maintained by the Ministry of Finance on proforma basis. Details of the annual accruals to the Pool from the year 1998-99 are given

†Original notice of the question was received in Hindi.

in the Statement (See below). Annual budgetary allocations are made under the head Non-Lapsable Central Pool of Resources to Ministry of DoNER out of these accruals based on annual requirement and utilization patterns.

(c) and (d) The Ministry of DoNER regularly monitors the utilization of the 10% ear-marked outlays by the non-exempted Central Ministries/Departments. Details of unspent balances are compiled annually and transmitted to Ministry of Finance for vetting. Final figures of opening balances, accruals and closing under NLCPR are communicated to the Ministry of DoNER by Ministry of Finance after verification and confirmation.

Statement

*Details of the Accruals to the Central Resource Pool for
Development of North Eastern Region*

Sl.No.	Year	Rs. in crores
1.	1998-99	1,189.85
2.	1999-2000	1,571.78
3.	2000-01	1,440.60
4.	2001-02	1,603.89
5.	2002-03	1,339.70
6.	2003-04	657.24
7.	2004-05	663.35
8.	2005-06	1,960.12
9.	2006-07	1,311.08
10.	2007-08	1,925.04@
11.	2008-09	2,492.41@
Total		16,155.06

@: to be confirmed by Ministry of Finance